

21

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 280/16  
PETITION NUMBER : TP 124/17  
NAME OF THE PETITIONER (S) : RUPERT FERNANDES & ANOTHER  
NAME OF THE RESPONDENT (S) : SKYLINE CONSTRUCTIONS & HOUSING  
PRIVATE LTD.  
UNDER SECTION : 433 (e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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RUPERT

Ranjith K.S.  
Advocate  
9620818192



Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

  
MEMBER (J)

  
MEMBER (T)